GOVERNMENT OF INDIA MINISTRY OF HOUSING AND URBAN AFFAIRS RAJYA SABHA UNSTARRED OUESTION NO. 2142

TO BE ANSWERED ON MARCH 20, 2023

AVAILABILITY OF RESIDENTIAL UNITS IN THE COUNTRY

NO. 2142. SMT. MAUSAM NOOR:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) whether Government has made any assessment of the requirement/shortage and actual availability of residential units in the country;
- (b) if so, the State-wise details thereof particularly in the State of West Bengal;
- (c) the details of housing schemes being implemented in the country; and
- (d) the number of funds allocated and released thereunder during each of the last three years and the current year, scheme-wise and State-wise?

ANSWER THE MINISTER OF STATE IN THE

MINISTRY OF HOUSING AND URBAN AFFAIRS

(SHRI KAUSHAL KISHORE)

(a) to (d): 'Land' and 'Colonisation' are State subjects. Schemes related to housing are implemented by States/Union Territories (UTs). However, Ministry of Housing and Urban Affairs (MoHUA) is supplementing the efforts of States/UTs by providing Central Assistance under Pradhan Mantri Awas Yojana - Urban (PMAY-U) since 25 June, 2015 to provide pucca house with basic amenities across the country. PMAY-U adopts a demand driven approach wherein States/UTs have conducted demand survey through their Urban Local Bodies (ULBs)/implementing agencies in their respective jurisdictions, based on eligibility criteria. Against the validated demand of 1.12 crore houses under PMAY-U, more than 1.20 crore houses have been sanctioned by the Ministry as on 06.03.2023. Out of sanctioned houses, 1.09 crore have been grounded and more than 71 lakh have been completed/delivered to the eligible beneficiaries. The State-wise demand of houses under PMAY-U including those in West Bengal is at Annexure I. The State- wise details of Central Assistance approved and released under the Scheme during each of last three years and the current year is at Annexure II.

Including West Bengal, State/UT wise demand for houses validated in FY 2017-18 and houses sanctioned thereof as on 06.03.2023 under PMAY-U

SI.No.	States/UTs	Demand validated for Houses in FY2017-18 (Nos)	Houses Sanctioned (Nos)		
1	AndhraPradesh	20,50,000	20,74,765		
2	Bihar	3,75,000	3,27,315		
3	Chhattisgarh	3,00,000	3,06,034		
4	Goa	4,845	3,150		
5	Gujarat	7,65,000	10,60,376		
6	Haryana	1,50,000	1,66,671		
7	HimachalPradesh	13,000	13,249		
8	Jharkhand	2,20,000	2,34,369		
9	Karnataka	7,00,000	7,06,320		
10	Kerala	1,30,000	1,66,661		
11	MadhyaPradesh	8,50,000	9,60,256		
12	Maharashtra	13,50,000	15,09,679		
13	Odisha	1,80,000	2,13,845		
14	Punjab	1,15,000	1,32,895		
15	Rajasthan	2,20,000	2,76,746		
16	TamilNadu	7,15,000	6,88,854		
17	Telangana	2,25,000	2,49,465		
18	UttarPradesh	17,00,000	16,89,673		
19	Uttarakhand	50,000	62,762		
20	WestBengal	5,50,000	6,91,146		
Sub-total(States):-		106,62,845	115,34,231		
21	ArunachalPradesh	8,000	9,002		
22	Assam	1,40,000	1,61,476		
23	Manipur	55,000	56,037		
24	Meghalaya	6,000	4,759		
25	Mizoram	40,000	40,756		
26	Nagaland	35,000	32,335		
27	Sikkim	1,500	704		
28	Tripura	92,000	94,162		
Sul	b-total(NEStates):-	3,77,500	3,99,231		
29	A&NIsland(UT)	670	378		
30	Chandigarh(UT)	1,000	1,271		
31	DNHⅅ (UT)	6,023	10,480		
32	Delhi(UT)	79,000	30,194		
33	J&K(UT)	79,331	49,146		
34	Ladakh(UT)	1,926	1,366		
35	Lakshadweep(UT)	-	-		
36	Puducherry(UT)	15,650	16,394		
	Sub-total(UT):-	1,89,140	1,09,229		
	GrandTotal	112,23,945	1,20,42,691*		

^{*} Out of 122.69 lakh houses sanctionedas on 31.3.2022, 2.26 lakh non-starter houses have been curtailed by some States against which States to put up new proposals under BLC.

State/UT wise details of Central Assistance Sanctioned and released during each of the last three years and current year under PMAY-U

As on 06.03.2023

		Central Assistance Sanctioned (₹ in					As on 06.03.2023 Central Assistance Released (₹ in			
SI.No.	States/UTs	crore) 2019-20	2020-21	2021-22	2022-23	2019- 20	2020-21	2021-22	2022-23	
1	AndhraPradesh	7,625.20	7,702.37	6,748.91	1,884.46		2,417.09	2,464.92	5,606.55	
2	Bihar	782.30	661.33	213.70	50.31	528.23	571.50	92.30	48.09	
3	Chhattisgarh	507.36	548.01	908.43	562.13	724.64	689.95	389.13	682.94	
4	Goa	9.82	36.95	7.98	8.40	9.82	36.95	7.98	7.72	
5	Gujarat	2,721.50	3,088.35	4,228.01	3,866.86	1,863.33	3,029.14	4,099.44	3,175.31	
6	Haryana	188.35	287.71	177.47	125.52	247.73	287.71	173.90	116.75	
7	HimachalPradesh	23.04	42.80	47.87	22.97	29.97	32.81	47.04	9.20	
8	Jharkhand	518.46	257.83	973.13	23.08	331.12	535.15	258.32	298.94	
9	Karnataka	1,314.34	896.76	1,025.81	264.36	752.59	1,089.87	533.48	1,091.65	
10	Kerala	182.29	303.87	548.34	269.68	265.94	173.58	378.88	214.33	
11	MadhyaPradesh	1,721.92	1,271.84	3,194.03	1,182.51	1,044.95	2,411.03	2,003.46	2,718.43	
12	Maharashtra	3,693.12	4,307.80	5,597.01	2,955.23	2,191.97	3,689.51	3,380.40	3,459.96	
13	Odisha	190.08	331.50	1,119.93	28.31	320.97	386.39	333.66	217.73	
14	Punjab	607.77	295.20	239.15	488.45	188.08	506.41	255.88	335.10	
15	Rajasthan	586.93	806.77	786.27	1,524.17	600.89	788.65	1,013.79	693.42	
16	TamilNadu	1,820.60	1,516.61	1,478.88	595.18	1,992.30	1,575.24	1,578.91	629.81	
17	Telangana	384.76	1,005.21	380.01	196.75	384.76	775.36	294.95	186.41	
18	UttarPradesh	5,068.40	3,726.19	2,224.89	1,587.07	4,096.89	4,859.54	3,915.16	1,871.93	
19	Uttarakhand	138.38	130.32	251.07	187.92	79.95	160.76	90.27	117.69	
20	West Bengal	1,161.25	2,149.84	2,677.05	303.41	931.36	1,606.02	431.24	1,123.00	
Sub-total(States):-		29,245.88	29,367.26	32,827.92	16,126.77	17,504.25	25,622.66	21,743	22,605	
21	ArunachalPradesh	13.87	0.62	38.62	0.19	21.31	8.57	27.71	0.09	
22	Assam	783.52	309.23	543.52	7.60	494.45	125.50	182.53	158.21	
23	Manipur	0.10	172.57	90.39	0.31	65.09	99.94	0.14	98.45	
24	Meghalaya	36.97	1.20	0.25	0.10	0.64	1.30	16.97	4.59	
25	Mizoram	7.89	149.41	15.51	5.10	7.89	71.92	15.51	5.01	
26	Nagaland	92.33	60.16	0.07	0.01	14.48	106.43	34.19	0.02	
27	Sikkim	0.38	1.57	1.41	0.62	0.38	1.57	1.41	0.62	
28	Tripura	73.22	168.57	157.89	104.74	166.45	233.95	63.44	57.00	
Sub-total(NEStates):-		1,008.28	863.33	847.66	118.66	770.71	649.19	342	324	
29	A&NIsland(UT)	-	5.39	0.03	0.03	0.17	0.46	1.06	0.03	
30	Chandigarh(UT)	8.24	9.18	3.49	3.43	8.24	9.18	3.49	3.09	
31	DNHⅅ(UT)	32.53	45.55	27.91	32.77	35.89	45.55	27.91	32.44	
32	Delhi(UT)	144.27	144.15	46.85	70.93	144.27	144.15	46.85	62.48	
33	J&K(UT)	162.93	25.30	199.62	6.12	99.78	131.54	44.37	6.32	
34	Ladakh(UT)	3.56	0.43	-	0.07	-	0.43	4.44	0.07	
35	Lakshadweep(UT)	-	-	-	-	-	-	-	-	
36	Puducherry(UT)	33.17	46.75	28.07	8.32	51.09	37.10	17.61	9.19	
s	sub-total(UT):-	384.68	276.75	305.97	121.67	339.43	368.41	146	114	
GrandTotal		30,638.84	30,507.34	33,981.55	16,367.11	18,614.39	26,640.26	22,230.73	23,042.58	